

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
STARRED QUESTION NO.49  
TO BE ANSWERED ON 6<sup>TH</sup> DECEMBER, 2023**

**LAUNCH OF ONORC**

**\*49. SHRI JANARDAN SINGH SIGRIWAL:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Government has launched One Nation One Ration Card (ONORC) Scheme in the country;**
- (b) if so, the salient features thereof;**
- (c) the number of ration cardholders in the country, State-wise including Bihar;**
- (d) the number of ration cardholders whose ration cards have been linked with Aadhaar, Statewise including Bihar; and**
- (e) the status of supply of foodgrains to these cardholders under the ONORC scheme, State-wise including Bihar?**

**A N S W E R  
MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD  
& PUBLIC DISTRIBUTION AND TEXTILES  
(SHRI PIYUSH GOYAL)**

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**(a) to (e): A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. 49 DUE FOR ANSWER ON 06.12.2023 IN THE LOK SABHA.**

**(a) and (b): Yes, The nationwide portability of ration cards, popularly known as One Nation One Ration Card (ONORC) has been implemented in all 36 States/UTs. After the successful implementation of the end-to-end computerisation of Public Distribution System (PDS) operations in all States/UTs significant progress has been achieved in the realms of digitization of ration cards, computerisation of supply chain management, installation of electronic Point of Sale (ePoS) devices at Fair Price shops across the country, availability of online grievance redressal systems, transparency portals in all States/UTs etc. Buoyed by the technological progress the Department implemented One Nation One Ration Card (ONORC) plan in August 2019 with 4 states and by the end of June 2022 ONORC was operational across all 36 States/UTs of the country. Since its inception around 124 Crore portability transactions have been recorded under the ONORC plan, which includes both inter-State and intra-State transactions ensuring the food security of around 80 Crore National Food Security Act 2013 (NFSA) beneficiaries in the country.**

**ONORC plan is proving to be especially beneficial to the migrant labourers, internally displaced persons (IDPs) etc. who frequently change their place of dwelling in search of temporary employment. Under the plan, the NFSA beneficiaries are empowered to lift their entitled foodgrain from any Fair Price Shop (FPS) of their choice, anywhere in the country, by using their existing ration card/Aadhaar card with biometric authentication on an electronic Point of Sale (ePoS) device. ONORC also enables the family members of such migrant NFSA beneficiaries back home (in the village/hometown) to lift the part / balance foodgrains on the same ration card.**

**ONORC has also facilitated the migrant beneficiaries/ family members to choose any Fair Price shop of their choice without being dependent on visiting only the tagged FPS in their ration cards. Such flexibility was not available earlier under the traditional PDS.**

**To enable ONORC facility, almost all FPSs are automated by installation of an electronic Point of Sale device (ePoS) and 99% Aadhaar seeding at ration card level has been achieved. This achievement enables NFSA beneficiaries visiting any FPS and availing ration using Aadhaar authentication through ePoS device.**

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**Thus this technology-driven system for enabling migrants' access to Public Distribution System from any FPS in the country is built upon the strong pillars of Digitization of Ration Cards/Beneficiaries' data in all States/UTs, Aadhaar seeding in PDS databases, installation of electronic Point of Sale (ePoS) devices and availability of all NFSA beneficiaries' data in a Central Repository of Ration Cards for seamless exchange of ration cards information and entitlements between the States/UTs. Besides, the end-to-end computerization of Supply Chain Management of foodgrains and automation of Godowns/Depot level operations are playing a vital role in this initiative.**

**(c): State-wise details including that of Bihar with respect to issued ration cards is attached as Annexure-I.**

**(d): At present, 100% ration cards have been digitized, wherein, more than 99% ration cards have been seeded/linked with Aadhaar. State-wise details with respect to Aadhaar seeding is placed at Annexure-I**

**(e): State-wise status of supply of food grains to NFSA cardholders under the ONORC scheme, including Bihar, since inception in August 2019 to November 2023 is attached as Annexure-II.**

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**ANNEXURE-I****ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE STARRED QUESTION NO. 49 DUE FOR ANSWER ON 06.12.2023 IN THE LOK SABHA.**

Sl. No	State/UT	Total Ration Card in Central System	Total Ration Cards Seeded with Aadhaar	% Seeding of Ration Cards
1	Andaman and Nicobar Islands	16,974	16,974	100%
2	Andhra Pradesh	9,034,662	9,034,662	100%
3	Arunachal Pradesh	186,417	150,284	81%
4	Assam	5,440,807	5,434,128	100%
5	Bihar	19,131,233	19,040,802	100%
6	Chandigarh	72,119	71,815	100%
7	Chhattisgarh	5,367,525	5,365,356	100%
8	Dadar & Nagar Haveli & Daman & Diu	58,075	58,075	100%
9	Delhi	1,782,960	1,782,960	100%
10	Goa	143,899	143,514	100%
11	Gujarat	7,720,071	7,708,799	100%
12	Haryana	4,205,273	4,205,273	100%
13	Himachal Pradesh	761,830	761,830	100%
14	Jammu & Kashmir	1,661,875	1,661,855	100%
15	Jharkhand	6,087,900	5,995,805	98%
16	Karnataka	11,452,956	11,452,956	100%
17	Kerala	4,137,623	4,135,672	100%
18	Ladakh	29,312	29,026	99%
19	Lakshadweep	5,381	5,377	100%
20	Madhya Pradesh	12,769,373	12,764,059	100%
21	Maharashtra	15,951,462	15,950,721	100%
22	Manipur	566,335	563,705	100%
23	Meghalaya	416,296	286,969	69%
24	Mizoram	173,361	172,748	100%
25	Nagaland	329,257	319,396	97%
26	Odisha	9,315,606	9,258,661	99%

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27	Puducherry	198,387	198,213	100%
28	Punjab	3,787,561	3,787,132	100%
29	Rajasthan	10,745,332	10,734,653	100%
30	Sikkim	97,711	97,433	100%
31	Tamil Nadu	11,442,384	11,442,366	100%
32	Telangana	5,433,885	5,433,885	100%
33	Tripura	604,373	603,950	100%
34	Uttarakhand	1,395,319	1,395,240	100%
35	Uttar Pradesh	36,034,758	36,031,240	100%
36	West Bengal	13,723,275	13,711,722	100%
	<b>National Summary</b>	<b>200,281,567</b>	<b>199,807,256</b>	<b>99.8%</b>

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**ANNEXURE-II****ANNEXURE REFERRED TO IN REPLY TO PARTS (e) OF THE STARRED QUESTION NO. 49 DUE FOR ANSWER ON 06.12.2023 IN THE LOK SABHA.**

Sl. No	States	Total Portability Transactions (August 2019 to November 2023)
1	ANDAMAN AND NICOBAR ISLANDS	47,258
2	ANDHRA PRADESH	138,525,850
3	ARUNACHAL PRADESH	1,460
4	ASSAM	1,811,269
5	BIHAR	400,065,307
6	CHANDIGARH	605
7	CHHATTISGARH	2,739,387
8	DELHI	35,026,594
9	GOA	67,577
10	GUJARAT	5,129,217
11	HARYANA	63,369,807
12	HIMACHAL PRADESH	151,934
13	JAMMU AND KASHMIR	1,947,084
14	JHARKHAND	2,707,650
15	KARNATAKA	70,401,528
16	KERALA	65,494,324
17	LADAKH	612
18	LAKSHADWEEP	18,218
19	MADHYA PRADESH	43,932,720
20	MAHARASHTRA	61,793,537
21	MANIPUR	1,527
22	MEGHALAYA	376
23	MIZORAM	12,327
24	NAGALAND	51,194
25	ODISHA	111,738
26	PUDUCHERRY	1,385
27	PUNJAB	10,409,163
28	RAJASTHAN	132,337,346
29	SIKKIM	19,306
30	TAMIL NADU	9,445,606
31	TELANGANA	100,595,333
32	D&N D&NH	540,278
33	TRIPURA	1,547,065
34	UTTAR PRADESH	85,633,594
35	UTTARAKHAND	131,951
36	WEST BENGAL	8,652,345
<b>Total</b>		<b>1,242,722,472</b>

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